

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 17-03-2026 To 17-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	990/2026	BISWAJIT MITRA Mobile:8016446080 Email:ADV.SUDIPTAPRAMANIKSAHA@GMAIL.COM	SUDIPTA PRAMANIK	07-04-2026	RESPONDENT 2 NAME IS GIVEN WRONGLY IN THE PETITION
2	CO	993/2026	DURGA CHATTERJEE Mobile:9339845781 Email:ASITBHATTACHARYA4@GMAIL.COM	ASIT KUMAR BHATTACHARYA	07-04-2026	CASE NO AND NAME OF THE ADVOCATE IS MISSING IN THE PRAYER OF THE PETITION
3	CO	996/2026	RABIUL ISLAM Mobile:9051311830 Email:ISRAIL.09.BANI@GMAIL.COM	MD. BANI ISRAIL	07-04-2026	WRONG NUMBERING DONE IN CAUSE TITLE
4	CRA (DB)	135/2026	NISHAKAR MALIK Mobile:8777375982 Email:RSENGUPTA356@GMAIL.COM	RAJDEEP SENGUPTA	07-04-2026	IN TIME OR OUT OF TIME NOT MENTIONED
5	CRA (DB)	136/2026	BUKAI SOREN @ RUIA SOREN Mobile:9830740221 Email:MEENALSINHA.ADV@GMAIL.COM	MEENAL SINHA	07-04-2026	ANOTHER APPEAL ALREADY FILLED
6	CRA (SB)	51/2026	KAJI MOHIUDDIN @ RAJESH @ KAJI MAINUDDIN Mobile:9830740221 Email:MEENALSINHA.ADV@GMAIL.COM	MEENAL SINGH	07-04-2026	I)PETITION NOT PROPERLY ARRANGED II)APPELLANT NAME NOT MATCHED III) OVER WRITE ON THE ORIGINAL JUDGEMENT
7	CRM (A)	832/2026	GANESH PAL AND ORS. Mobile:9433366269 Email:PAMPADEYDHABAL@GMAIL.COM	PAMPA DEY DHABAL	07-04-2026	1) ... HONOURABLE CHIEF JUSTICE ADDRESSING WRONG ... 2)... CLARIFICATION NEEDED REGARDING AT PARAGRAPH 15... 3)...
8	CRM(M)	673/2026	ALIFA MULLA Mobile:7001596553 Email:OINDRILASINHA5@GMAIL.COM	OINDRILA SINHA	07-04-2026	SIGNATURE OF DEPONENT IS REQUIRED ON THE COPY OF THE I.D. CARD ATTACHED WITH PETITION
9	CRM(M)	680/2026	PALASH MONDAL Mobile:9874245060 Email:MONDAL.PARTHA26@GMAIL.COM	PARTHA SARATHI MONDAL	07-04-2026	LD TRIAL COURT ORDER DATE WRONGLY MENTIONED IN 1ST PARA
10	CRM(M)	681/2026	XXXX Mobile:9123845860	SANANDA BHATTACHARYYA	07-04-2026	PETITIONER NAME DISCLOSED IN ANNEXURE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SANANDABHATTACHARYYALLB@GMAIL.COM			
11	CRM(M)	682/2026	AKAI DAFADAR Mobile:9434057837 Email:SM.ADV990@GMAIL.COM	SNEHANSU MAJUMDER	07-04-2026	IN 1ST PARA SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (DB)/160/2024 BEFORE THIS HONBLE HIGH COURT
12	CRM (NDPS)	462/2026	ABDUL AJIM AL AMAN ABDUL AZIZ ALAMAN Mobile:9232785868 Email:ARNAB.LLB@GMAIL.COM	ARNAB SAHA	07-04-2026	CRM (NDPS)/91/2026 WRONGLY MENTIONED IN 1ST PARA
13	CRM (NDPS)	497/2026	KUTUBUDDIN Mobile:9933796805 Email:DEBARNABADHIKARY28@GMAIL.COM	DEBARNAB ADHIKARY	07-04-2026	INITIAL SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED ON PAGE 1,3
14	CRM (NDPS)	498/2026	MD. KAIF AND ANR. Mobile:7001287305 Email:SOURAVMUKHERJEEADV@GMAIL.COM	SOURAV MUKHERJEE	07-04-2026	MENTION AGE OF PETITIONER NO. 2 IN CAUSE TITLE
15	CRM (NDPS)	500/2026	SUBHANKAR GHOSH @ SUBHO GHOSH Mobile:7980996159 Email:SHOUNAKIANDIARIES29@GMAIL.COM	SHOUNAK MONDAL	07-04-2026	MENTION P.T.N. CASE NO IN 1ST PARA AS PER IMPUGNED ORDER COPY
16	CRM (NDPS)	501/2026	MD. SAIFULLAH TARIQUE Mobile:8420483872 Email:SANJIDASULTANA.ADVOCATE@GMAIL.COM	SANJIDA SULTANA	07-04-2026	ATTACH SELF ATTESTED COPY OF ID CARD OF THE DEPONENT WITH THE PETITION
17	CRMSPL	17/2026	DEEPAK KUMAR Mobile:9051037602 Email:ADVKOMALSINGH07@GMAIL.COM	PRIYANKA SAHA	07-04-2026	NAME OF OP NO 2 AND 4 NOT MATCHED
18	CRR	1203/2026	SHYAMAPADA MONDAL Mobile:8617357796 Email:ADVOCATEKUNDU9@GMAIL.COM	ARUP KUNDU	07-04-2026	WRONG ORDER DATE MENTIONED PRAYER PORTION IN THIS PETITION
19	CRR	1216/2026	ALI RAHABAR AND OTHERS Mobile:9830674441 Email:MDZEESHAN.UDDIN1985@GMAIL.COM	MD. ZEESHAN UDDIN	07-04-2026	PETITIONER NO. 11 ADDRESSING PIN NO. MISSING.
20	FAT	114/2026	MOZAMMEL HAQUE AND ORS Mobile:8017508028 Email:SAUGOURBARAN@GMAIL.COM	GOUR BARAN SAU	07-04-2026	NUMBERING BEFORE DECEASED PETITIONER NO-6 2. RESPONDANTS NUBERING
21	FMAT (WC)	8/2026	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Mobile:7278587270 Email:ANIRUDDHA.SINGH2359@GMAIL.COM	ANIRUDDHA SINGH	07-04-2026	LOGO IS MISSING THE VAKALATMANA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
22	SAT	66/2026	DEBENDRA NATH PATHAK Mobile:9903079274 Email:SOUBHIKDEY01@GMAIL.COM	SOUBHIK DEY	07-04-2026	LIST OF DOCUMENTS MUST BE CORRECTED
23	WPA	6258/2026	MOUSUMI MANDAL Mobile:9635438253 Email:ACHAKRABARTY45@GMAIL.COM	AGNIVA CHAKRABARTY	07-04-2026	INDEX SI NOT FILLED UP.
24	WPA	6259/2026	SAKUNTALA BAGDI Mobile:9434163607 Email:ANSHUNATHOFFICIAL@GMAIL.COM	NIRMALENDU GANGULY	07-04-2026	PETITIONER'S DISTRICT IS WRONG
25	WPA	6404/2026	SOUMYA KANTI DE Mobile:9830562730 Email:SGHOSHCHOWDHURY79@GMAIL.COM	SUDIP GGHOSH CHOWDHURY	07-04-2026	VOKA RECEIVE ABSENT
26	WPA	6415/2026	TAPAS GAYEN AND ORS Mobile:8961330697 Email:RWRSNHA180986@GMAIL.COM	RAMESHWAR SINHA	07-04-2026	THERE IS A DISCREPANCY IN PETITIONER'S NAME AS STATED IN THE AFFIDAVIT.
27	WPA	6464/2026	KALLOL PATRA Mobile:8777277329 Email:ADV.AKDAS07@OUTLOOK.COM	ARGHYA KAMAL DAS	07-04-2026	VOLUME IS NEEDED
28	WPA	6484/2026	VIJAY JAIN Mobile:9874251991	SANTANU SETT	07-04-2026	1. INDEX IS NOT FILLED UP 2. ACT IS NOT RELATED TO COURT NO.